

**GOVERNMENT OF INDIA
COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2640
ANSWERED ON:16.03.2007
REGISTRAR OF COMPANY S OFFICE AT JODHPUR
Bishnoi Shri Jaswant Singh

Will the Minister of COMPANY AFFAIRS be pleased to state:

- (a) whether the Government proposes to set up office of Registrar of Companies in Jodhpur city of Rajasthan ;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be set up?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMPANY AFFAIRS (SHRI PREM CHAND GUPTA)

(a) No, Sir.

(b)&(c) The Government has implemented an e-Governance programme called MCA21, under which the companies and the professionals can file all the documents on-line using the MCA21 portal from their offices or homes at any time, and from anywhere as per their convenience. As such, the geographical distances do not pose any problem for transacting businesses with the Registrars of Companies. Notwithstanding this, there is a full-fledged office of Registrar of Companies at Jaipur for the State of Rajasthan, and in order to facilitate transition from manual mode of operations to e-Governance mode, a Facilitation Centre (RFO) has been set-up under MCA21 e-Governance Project at Jodhpur, which provides facilities of e-filing of documents to the stakeholders without any charge. This RFO would remain operational for a period of three years. Over and above this, a total of 27 Certified Filing Centres (CFCs), managed and operated by professionals, have also been approved for the State of Rajasthan . On an average, about 80% of the documents are being filed by the stakeholders nationwide directly using the MCA21 portal, without availing any assistance from the Facilitation Centres or CFCs. As such, there is no need for setting up any new office of Registrar of Companies in Jodhpur city.